

**DIVISION BENCH**

**ITEM NO.137**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No.27/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 16<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>JAI SRI RAM ELECTRIC VEHICLE MANUFACTURING PRIVATE LIMITED V/S ROC</b>
<b>UNDER SECTION</b>	<b>252 (1) OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

- Sh. Punit Kumar Shrivastava, Adv. : *For the Appellant*
- Sh. Shivendra Bahadur Singh, CGSC : *For the ROC*
- Sh. Gaurav Mahajan, Sr. S.C.  
with Sh. Niraj Kumar Singh, Adv. : *For the I.T. Deptt.*

**ORDER**

Ld. Counsels representing the parties are present.

- 1.** The Ld. CGSC representing the ROC states that the report/ reply has already been filed and as per para nos.4 and 5 of the reply thereof, it has been stated that the subscription amount was not paid at the relevant time, when the company was incorporated.
- 2.** The Ld. Counsel representing the Appellant however, states that the subscription amount has been paid though belatedly, as is reflected in the account statements attached with the petition itself. He therefore, seeks and is granted one week time to file undertaking for compliances of Section 10A with respect to the penalty or any other dues arising out of non-compliance of the provisions of Companies Act entailing striking off of the name of the company.

**-Sd-**

**-Sd-**

3. Let the undertaking be filed within a period of one week.
4. Ld. Counsel representing the Income Tax Department states that the reply/objections have been filed with advance copy already supplied to the other side. However, the same is showing in defect. He however undertakes to remove the defects within a period of one week.
5. Let the matter be adjourned for further hearing on 2<sup>nd</sup> May, 2024 and to be taken up at 02:30 PM.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

***16<sup>th</sup> April, 2024***

*Kavya Prakash Srivastava*  
*(Stenographer)*